

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 4358/2020

(Arising out of impugned final judgment and order dated 11-02-2020 in A482 No. 4106/2020 passed by the High Court Of Judicature At Allahabad)

LOKESHWAR & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.91407/2020-EXEMPTION FROM FILING O.T. and IA No.91408/2020-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 07-10-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE KRISHNA MURARI
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Puneet Goel, Adv.
Mr. Rajkumar Parashar, Adv.
Mr. Nishesh Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Applications for exemption from filing official translation and application for permission to file lengthy list of dates are allowed.

Issue notice returnable in three weeks.

In the meantime, it is directed till the next date of hearing, further proceedings before the Trial Court are stayed.

(CHARANJEET KAUR)
ASTT. REGISTRAR-cum-PS

(ANITA RANI AHUJA)
ASSISTANT REGISTRAR